

(a) whether Government have received complaints about black-marketing of cycle tyres and tubes;

(b) if so, what are the reasons for this state of affairs; and

(c) what remedial action Government have taken in the matter?

The Minister of Industry (Shri Maanbhai Shah): (a) to (c) A statement is laid on the Table of the House. [See Appendix I, annexure No. 53].

#### Trade Centre at Beirut

\*184. Shri Pahadia: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Indian Ambassador to U.A.R. has asked the Government to open a trade centre at Beirut; and

(b) if so, the steps taken in this connection?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b) Our Ambassador in Cairo had recommended in August 1957 the setting up of a Show-room at Beirut. The proposal could not be properly considered due to difficulties in finding suitable accommodation on reasonable terms.

#### Third Five Year Plan

- \*185. { Shri Ram Krishan Gupta:  
Shri D. C. Sharma:  
Shri Pangarkar:  
Shri S. M. Banerjee:  
Shri Jagdish Awasthi:  
Shri Bibhuti Mishra:  
Shri Damani:  
Shri Raghunath Singh:  
Shri Tangamani:  
Shri N. R. Munisamy:  
Dr. Ram Subhag Singh:  
Shri L. Achaw Singh:  
Shri Pahadia:  
Shri Bangshi Thakur:  
Shri Asar:  
Shri F. G. Deb:  
Shri Viswanatha Reddy:

Will the Minister of Planning be pleased to refer to the reply given to

Starred Question No. 304 on the 13th February, 1959 and state the overall progress made so far in regard to the formulation of the Third Five Year Plan.

The Deputy Ministry of Planning (Shri S. N. Mishra): A statement is laid on the Table of the House. [See Appendix I, annexure No. 54]

#### Ladakhi Students in Tibet

\*186. Shri A. M. Tariq: Will the Prime Minister be pleased to state:

(a) whether the Government of India have received any information about the Ladakhi students in Tibet,

(b) if so, the nature thereof, and

(c) whether Government are taking any steps for the safe return of those students to India?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b) We have received reports from our Consulate General in Lhasa that there are a number of Ladakhi Lama students in Tibet. Their exact number is not known since few have registered their names with the Consulate General. We have not been able to ascertain further details.

(c) We have taken up with the Chinese Government the question of treating persons of Ladakhi origin as Indian nationals and allowing them to register their names with the Indian Consulate General, if they so wish. We do not know how many of them may wish to return to India immediately, but there should be no difficulty for those who are accepted as Indian nationals to do so.

#### Amendment of Industrial Disputes Act

- \*187. { Shri D. C. Sharma:  
Shri Ram Krishan Gupta:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 855 on the 3rd March, 1959, and state at what stage stands the question of